

4 (F)

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9/6/93

DA 1729/90

Shri Ashok Aggarwal Counsel for the applicant.

vs.

DOI Respondent

Shri MK Sharma : Counsel for the respondents.

The applicant is not present. None from the respondents either. In view of the fact that this case is posted preemtarily for final hearing and the applicant has not represented, we dismiss the case. *in default*

(BS HEGDE)
Member (J)

(N.V.KRISHNAN)
Vice Chairman(A)